MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Workshop on – Emerging Trends in Cyber Crimes:
New Tools & Techniques of Collection of Evidence and its Legal Perspective
(online & through other modes of communication)

DATE: 28.06.2025 (Saturday)

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.45 am	Inauguration of the Workshop By: **Director, MPSJA**

II	10.45 am to 12.15 pm	**An overview of Cyber Crime under the IT Act**
		a) Emerging threats
		b) Fundamental of Cyber Crime
		c) Detection and Investigation of Cyber Crimes
		d) Analysis of CDR, Tower Dump and IPDR
		e) Voice Detection
		f) Computer Data Detection
		By: **Dr. Nisheeth Dixit**
		     Advocate & Cyber Law Consultant
		     Delhi

*SHORT BREAK (*12.15 pm to 12.30 pm*)*		

III	12.30 pm to 1.30 pm	**An introduction to Electronic Evidence**
		a) Digital Signature – Authentication and Proof of Electronic Record
		b) Nature and type of Electronic Evidence – Seizer and Analysis
		c) Reception, Preservation and Retrieval of electronic evidence
		d) Hash Function – Certificate under Section 63 of the Bhartiya Sakshya Adhiniyam
		e) Handling of Digital Evidence: SOPs and hands on exposure
		By: **Dr. Nisheeth Dixit**
		     Advocate & Cyber Law Consultant
		     Delhi

LUNCH BREAK (1.30 pm to 2.00 pm)		

IV	2.00 pm to 3.30 pm	**Key issues relating to – Cyber Forensics**
		a) Legal and forensic challenges in dealing with encrypted digital evidence
		b) Mobile forensics and social media evidence
		c) Judicial understanding of cyber forensics tools
		d) Cloud storage and jurisdictional issues
		By: **Shri Kushal Master,**
		     Scientific Officer,
		     Cyber Forensic Division,
		     Directorate of Forensic Science,
		     Gandhinagar

V	3.30 pm onwards	Feedback from participants *Followed by valedictory session* By: **Director, MPSJA**

Note:- (1) The Schedule is subject to change as per exigencies.

(2) Use of Cell Phones during Workshop is strictly prohibited.

DIRECTOR